

WELFARE be pleased to state :

(a) whether at present retired professors of Colleges are granted research Scholarships/ stipends and encouraged to do research; and

(b) whether it is a fact that such work is directed to doing research in purely academic subjects and that generally such research work does not cover subjects of practical importance?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

(a) Teachers of outstanding merit who have retired from Universities and Colleges and are fit to continue their teaching/research work are assisted under the University Grants Commission Scheme for utilising their services for teaching/research. Selected Teachers are given an honorarium of Rs. 6,000 per annum and an annual contingency grant of Rs. 1,000 for meeting necessary expenditure in connection with their work.

(b) Teachers selected for participation under the scheme have to devote their whole time to the academic work, teaching and research. The choice of a research subject is determined by the experience, training and facilities available. As the retired teachers work in the academic institutions (as distinct from National Laboratories, etc.) their subjects are broadly of the same type as pursued in the universities generally by regular teachers and research students and are essentially academic in character. The subjects extend over a wide range and some have an immediate practical angle.

Development of Digha as a Tourist Centre

5806. **SHRI SAMAR GUHA :** Will the Minister of **TOURISM AND CIVIL AVIATION** be pleased to state :

(a) the steps taken by Government to improve Digha in District Midnapur, West Bengal as a better tourist centre ;

(b) the annual expenditure incurred on its development during the last three years ; and

(c) whether a students hostel, a community hall and a conference hall are proposed to be

constructed for attracting tourists and for holding conferences there ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) The Central Government has not undertaken any tourism scheme at Digha.

(b) Does not arise.

(c) The Department of Tourism has no such proposal.

Mithila University

5807. **SHRI BHOGEN德拉 JHA :** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to refer to the reply given to Unstarred Question No. 3181 on the 25th June, 1971 regarding Mithila University and state :

(a) whether the Government of Bihar has since completed consideration of the reply of the Committee for setting up a modern Mithila University at Darbhanga ; and

(b) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) :

(a) and (b). The matter is under consideration of the Government of Bihar.

Social Welfare Schemes in various States

5808. **SHRI K. C. PANDEY :** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state :

(a) what are the social welfare schemes of the Central Government operating in various States ;

(b) whether social welfare schemes in the State of Uttar Pradesh, with particular reference to backward areas, are inadequate as compared to other States ; and

(c) the reasons therefor and the steps proposed to augment these schemes so as to bring them to the level of other States ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL

WELFARE (SHRI K. S. RAMASWAMY) :

(a) Details of schemes operating in various States are given in the statement.

(b) No, Sir.

(c) Does not arise.

*Statement**List of schemes for the welfare of Backward Classes***A. State Sector****I. Education**

1. Pre-matric scholarships and stipends.
2. Exemption from tuition and examination fees.
3. Provision of mid-day meals.
4. Provision of educational equipment.
5. Setting up of Ashram Schools.
6. Grants for the construction of school and hostel buildings.
7. Additional scholarships to post-matric students.

II. Economic Development

1. Provision of land and irrigation.
2. Supply of bullocks, agricultural implements, seeds and manures.
3. Development of cottage industries.
4. Cooperation.
5. Colonisation of shifting cultivators.
6. Development of communications.
7. Supply of poultry, sheep, pigs, goats etc.
8. Craftsman Training.

III. Health, Housing and others

1. Medical facilities.
2. Drinking water supply Schemes.
3. Provision of houses and house-sites.
4. Provision of legal aid.
5. Grants to non-official agencies working at the State level.
6. Subsidy for drinking water supply projects.
7. Subsidy for construction of houses.
8. Additional staff for Coordination and Statistical Cell.
9. Travelling allowances to Scheduled Caste candidates for attending interview in connection with their employment.

10. Pre-recruitment training for Scheduled Castes for the post of Police constables.

B. Centrally Operated/Centrally Sponsored Schemes*Centrally Operated*

Coaching-cum-Guidance Centres for Scheduled Castes and Scheduled Tribes.

Centrally Sponsored

1. Post-matric scholarships.
2. Girls Hostels.
3. Coaching and allied schemes.
4. Tribal Development Blocks.
5. Cooperation.
6. Research, Training and Special Projects.
7. Improvement in working and living conditions of those engaged in unclean occupations.
8. Denotified Tribes and Nomadic Tribes.

Schemes for Handicapped

1. Model School for Mentally Deficient Children, New Delhi.
2. National Centre for the Blind, Dehradun.
3. Training Centre for Adult Deaf, Hyderabad and School for Partially Deaf Children, Hyderabad.
4. Four Teachers Training Centres for the Blind in Delhi, Calcutta, Madras and Bombay.

Other Schemes

1. Pre-Vocational Training Programme.
 2. Family and Child Welfare Programme.
 3. Nutrition Programme through Balwadis for pre-school children in the age group of 3 to 5 years.
 4. Special Nutrition Programme for children of 0-3 age group started in 1970-71.
 5. Homes and Infirmarys.
 6. Bal Sevika Training Programme.
 7. Association for Moral and Social Hygiene in India.
- C. Schemes run by the Voluntary Organisations with Financial Assistance from the Centre for the Weaker Sections.**
1. 17 Primary schools (Allahabad, Dehradun and Mirzapur).

2. One Training centre for workers (Dehra Dun District.)
3. Two Ashram Schools (Mirzapur District)
4. Five Women's Welfare Centres (Mirzapur and Allahabad District).
5. Six Child Welfare Centres (Kanpur, Lucknow, Allahabad, Varanasi, Fatehpur and Shahajahanpur).
6. Two Maternity and Child Welfare Hospitals (Tehri Garhwal and Dehra Dun Districts).
7. Eight Maternity and Child Welfare Centres (Tehri Garhwal and Dehra Dun Districts).
8. Two Nursery Schools (Tehri Garhwal District).
9. One Balwadi (Ghazipur District).
10. One Creche (Dehradun).
11. One Pre-examination Training Centre, Allahabad, for I. A. S. etc. examinations (For candidates from all over India).

OTHER BACKWARD CLASSES (OTHER THAN SC & ST) EDUCATION

1. Grant of stipends and N. R. assistance to students in pre-matric classes.
2. Grant of stipends for training in craftsmanship in I. T. Is. and awards of meritorious scholarships.

Theft of Antiques from Centrally Protected Monuments

5810. SHRI M. SATYANARAYAN RAO:
SHRI DASARATHA DEB :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of officials of the Archaeological Survey of India who were apprehended in connection with the theft of antiques from the Centrally protected monuments during

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| (1) | राष्ट्रीय राजमार्ग सं० 3 | आगरा-जम्बई सड़क |
| (2) | " " | " 6 धुतिया-रायपुर-सम्बलपुर सड़क |
| (3) | " " | " 7 बाराणसी कन्याकुमारी सड़क |
| (4) | " " | " 12 ब्यौरा-जम्बलपुर सड़क का ब्यौरा-भूपाल-देवरी खंड |
| (5) | " " | " 25 शिवपुरी-झांसी-कानपुर सड़क |
| (6) | " " | " 26 झांसी सागर-नरसिंगपुर लखनादोन सड़क |
| (7) | " " | " 27 मंगावन-बक इलाहाबाद सड़क |
| (8) | " " | " 43 रायपुर जगदलपुर-खंड |

the last three years ; and

(b) the nature of punishment awarded to them ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) None.

(b) Does not arise.

मध्य प्रदेश में राष्ट्रीय राजमार्गों को चौड़ा करना

5811. श्री गंगा चरण दीक्षित : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने मध्य प्रदेश में राष्ट्रीय राजमार्गों को चौड़ा करने हेतु मंजूरी दे दी है ;

(ख) यदि हां, तो किस-किस राजमार्ग की चौड़ाई बढ़ायी जायेगी ;

(ग) इस उद्देश्य के लिये कितना धन आवंटित किया गया है ; और

(घ) इन राजमार्गों पर कार्य कब आरम्भ हो जायेगा ?

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राज बहादुर) : (क) से (ग). जी, हां। मध्य प्रदेश में निम्नलिखित राष्ट्रीय राजमार्गों के सम्पूर्ण एक गली के मौजूदा खंडों को या नौ चौड़ा कर के दो-गली बनाने का या उनके साथ पटरियों की व्यवस्था करने का प्रस्ताव है :—